

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.562/92

Dt. of decision: 31-1-95

K. Sudarshan Reddy

.. Applicant

vs

1. The Chairman,
Telecom Commission,
New Delhi.
2. The Chief General Manager,
Telecommunications, Hyderabad.
3. The Dy. General Manager,
O/o Chief General Manager,
Telecommunications,
Hyderabad.

.. Respondents

Counsel for the applicant: Mr. K.S.R.Anjaneyulu

Counsel for the respondents: Mr. N.V. Raghava Reddy

CORAM:

The Hon'ble Shri A.V. Haridasan : Member (Judl.)

The Hon'ble Shri A.B. Gorthi : Member (Admn.)

To

1. The Chairman,
Telecom Commission,
New Delhi.
2. The Chief General Manager,
Telecommunications,
Hyderabad.
3. The Dy. General Manager,
O/o Chief General Manager,
Telecommunications,
Hyderabad.
4. One copy to Mr.K.S.R.Anjaneyulu,
Advocate, CAT, Hyderabad.
5. One copy to Mr.N.V.Raghava Reddy,
Addl.CGSC,CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

34

O.A.No.562/92

Dt. of decision: 31-1-95

JUDGEMENT

(As per the Hon'ble Sri A.B. Gorthi, Member (A))

The applicant was dismissed after a Departmental disciplinary inquiry, vide order of the Deputy General Manager (Administration), Telecom, A.P. dated 16.4.90. The appeal of the applicant was rejected by the appellate authority, namely, Chief General Manager, Telecom, A.P. vide his order dated 31-7-1991. The prayer of the applicant is that the aforesaid two orders be set aside and that he be reinstated in service with all consequential benefits.

2. The facts of the case are similar to those in O.A.No.509/1993, which we decided vide judgement dated

31-1-1995. The question of law raised and the arguments advanced by Mr. V. Ananevulu, learned counsel for the applicant in the present O.A. are the same as those raised and advanced by him in O.A.509/1993.

3. O.A.No.509 of 1993 has been dismissed for the reasons stated in the judgement in the said O.A. For the same reasons the present O.A. is also liable to be dismissed.

4. In the result, the O.A. is dismissed. No cost

A.B. Gorthi
A.B. Gorthi)
Member (A)

A.V. Haridasan
(A.V. Haridasan)
Member (J)

Dated 31-1-1995

kmv

Amala
DEPUTY REGISTRAR(J)

contd.